

M. No.219/2019  
S. Manjeet Singh Vs. Harsh Wardhan Kohli & Ors.

(Through V/C Cisco-Webex)

28.07.2020

At 11:30 AM to 11:40 AM

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.  
Sh. Nikhil Malhotra, Ld. Counsel for the applicant.  
Sh. R. K. Alagh, Ld. Counsel for the non-applicant /  
defendant no.1.  
Sh. Sudesh Yadav, Ld. Counsel for the non-applicant /  
plaintiff.

It is submitted by Ld. Counsel for the applicant that in this review application, two more applications, one for interim relief and the other U/o 1 Rule 10 CPC are pending and that there is urgency in this case.

Ld. Counsels for the non-applicants seek time to argue on the same. Same is not opposed.

Be listed for arguments on the pending applications on 07.08.2020. Reply (if any), be filed in the meantime with advance copy to the opposite side. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.



(RAJINDER KUMAR)

SCJ-cum-RC (West), THC

Delhi: 28.07.2020